

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16. C.P. (IB) 2327 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.08.2018**

NAME OF THE PARTIES: Nuvoco Vistas Corporation Ltd.

v/s.

Alfara'a Infraprojects Pvt. Ltd.

SECTION U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for the Petitioner Present. Mr. Girish Paryani, Advocate present on behalf of the respondent undertakes to file Vakalatnama. Counsel for the respondent also submits that there is a likelihood of settlement of this matter.

List this matter on 06.09.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)